## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/404/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIO RESIDUE ENERGY TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S)

: VELAN HOTEL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. D. PERUMAN SARAN YON

Connell of petitioner.

Agranting pur

195. Vidya Shoutler.

2. B. Ray Bara

Coursel for hespords Growing. Jv. to Mr. B Bevilley a

## **ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that they are making a proposal for settlement between the parties and prayed time for the same. In view of the representation, I am inclined to grant time. Time is extended at request. Put up on 21.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)